

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. C.P.(IB)-50(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

NAME OF THE PARTIES: - Datatorrent Software India Pvt Ltd

Section: 59 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv Geeta Lundwani a/w Adv Amey Hadwale appeared for the Applicant through VC. None appeared on behalf of the RoC. Record reveals that notice has already been served upon the RoC, but none is present on behalf of the RoC nor the report has been submitted. List this matter for final hearing on **03.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)